

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 17.02.2025									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	13005/2025	17.02.2025	WP (C) - 3920/2025	S BISWAL	C.O.		Order Dtd. 2025-02-12	WRIT BRANCH-6	(Seat No-16)
2	13007/2025	17.02.2025	CRLMC-4855/2024	BB ROUT	C.O.		Order Dtd. 2025-02-13		(Seat No-16)
3	13008/2025	17.02.2025	CRLMC-4856/2024	B B ROUT	C.O.		Order Dtd. 2025-02-13		(Seat No-16)
4	13010/2025	17.02.2025	CRLMC-528/2025	RC MOHARANA	C.O.		Order Dtd. 2025-02-14		(Seat No-16)
5	13012/2025	17.02.2025	ABLAPL-14197/2024	D SAMAL	C.O.		Order Dtd. 2025-02-13		(Seat No-16)
6	13013/2025	17.02.2025	ABLAPL-13712/2024	SANJAY KUMAR MOHANTY 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-2	(Seat No-18)
7	13014/2025	17.02.2025	ABLAPL-13718/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-18)
8	13015/2025	17.02.2025	ABLAPL-13782/2024	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-18)
9	13017/2025	17.02.2025	ABLAPL-12468/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13		(Seat No-18)
10	13018/2025	17.02.2025	ABLAPL-12531/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-		(Seat No-

							02-13		18)
11	13019/2025	17.02.2025	WP (C) - 4659/2025	C.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-18)
12	13020/2025	17.02.2025	WP (C) - 3618/2025	C.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-18)
13	13021/2025	17.02.2025	CRLMC-533/2025	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-18)
14	13023/2025	17.02.2025	CRLMC-597/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-18)
15	13024/2025	17.02.2025	WP (C) - 4039/2025	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-18)
16	13026/2025	17.02.2025	WP (C) - 24044/2024	S.K.BHANJAD EO	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Se at No-18)
17	13027/2025	17.02.2025	BLAPL-342/2025	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	BAIL-2	(Se at No-17)
18	13028/2025	17.02.2025	WP (C) - 4369/2025	J.C.BARAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Se at No-17)
19	13030/2025	17.02.2025	ABLAPL-13836/2024	A.K.SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11		(Se at No-17)
20	13031/2025	17.02.2025	ABLAPL-14542/2024	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-17)
21	13033/2025	17.02.2025	ABLAPL-11617/2024	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06	BAIL-1	(Se at No-3)
22	13034/2025	17.02.2025	WP (C) - 4146/2025	T.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION ON BENCH-3)	(Se at No-119)

23	13037/2025	17.02.2025	ABLAPL-12655/2024	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(Se at No-119)
24	13038/2025	17.02.2025	ABLAPL-14409/2024	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18	BAIL-2	(Se at No-12)
25	13039/2025	17.02.2025	ABLAPL-14872/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Se at No-12)
26	13040/2025	17.02.2025	BLAPL-11872/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-1	(Se at No-13)
27	13041/2025	17.02.2025	ABLAPL-12976/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-26		(Se at No-13)
28	13043/2025	17.02.2025	ABLAPL-13765/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-13)
29	13044/2025	17.02.2025	ABLAPL-13872/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-2	(Se at No-8)
30	13046/2025	17.02.2025	ABLAPL-14242/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-8)
31	13047/2025	17.02.2025	CMP-34/2025	B.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-03-13		(Se at No-8)
32	13049/2025	17.02.2025	CMP-1209/2024	B.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-03-13		(Se at No-8)
33	13050/2025	17.02.2025	CMP-65/2025	D.K.SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-8)
34	13051/2025	17.02.2025	CMP-165/2025	P.BASTIA	C.O.	COURT NO. 10	Order Dtd. 2025-03-13		(Se at No-8)
35	13052/2025	17.02.2025	CRLMC-2682/20	PK JENA	C.O.	COURT NO. 2	Order Dtd.		(Se at

			24			OLD	2025-02-13		No-8)
36	13053/2025	17.02.2025	CMP-188/2025	R.K.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-8)
37	13054/2025	17.02.2025	CRLMC-147/2025	P SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CRIMINAL MISC	(Se at No-5)
38	13055/2025	17.02.2025	CMP-188/2025	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-5)
39	13056/2025	17.02.2025	CRLMC-341/2025	NK SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CRIMINAL MISC	(Se at No-3)
40	13057/2025	17.02.2025	CMP-199/2025	A.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-5	(Se at No-23)
41	13058/2025	17.02.2025	CRLMC-484/2025	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-23)
42	13059/2025	17.02.2025	CMP-171/2025	P.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Se at No-23)
43	13060/2025	17.02.2025	CRLMC-594/2025	TR DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-23)
44	13061/2025	17.02.2025	CRLMC-396/2025	L ACHARI	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-23)
45	13062/2025	17.02.2025	CRLMC-617/2025	A.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-23)
46	13063/2025	17.02.2025	CRLMC-585/2025	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-23)
47	13064/2025	17.02.2025	CRLMC-624/2025	S.K.SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	CRIMINAL MISC	(Se at No-7)
48	13065/2	17.02.202	FAO-	KAPILA	C.O.	COURT	Order		(Se

	025	5	509/2024	CHARAN NAYAK		NO. 10	Dtd. 2025-02-13		at No-7)
49	13066/2025	17.02.2025	CRLMC-599/2025	M.R.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
50	13067/2025	17.02.2025	CRLMC-521/2025	P.SETHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
51	13068/2025	17.02.2025	CRLMC-629/2025	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-7)
52	13069/2025	17.02.2025	CRLMC-480/2025	M.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
53	13070/2025	17.02.2025	WA-2111/2024	GC JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-7)
54	13071/2025	17.02.2025	FAO-399/2024	A.K.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
55	13072/2025	17.02.2025	WA-2110/2024	GC JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-7)
56	13073/2025	17.02.2025	WP (C) - 4343/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
57	13075/2025	17.02.2025	CRLMC-3036/2024	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-11-26		(Se at No-7)
58	13076/2025	17.02.2025	WA-2125/2024	GC JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-7)
59	13077/2025	17.02.2025	WP (C) - 4292/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Se at No-26)
60	13078/2025	17.02.2025	FAO-433/2024	PK LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-26)

61	13079/2025	17.02.2025	WP (C) - 2553/2025	P L MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-26)
62	13080/2025	17.02.2025	WP (C) - 23177/2024	K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-26)
63	13081/2025	17.02.2025	FAO-433/2024	PK PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-26)
64	13082/2025	17.02.2025	WP (C) - 4355/2025	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Se at No-40)
65	13083/2025	17.02.2025	WP (C) - 28974/2024	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-40)
66	13084/2025	17.02.2025	WP (C) - 27187/2024	B.S.RAYAGURU	C.O.	COURT NO. 20	Order Dtd. 2025-02-25		(Se at No-40)
67	13085/2025	17.02.2025	WP (C) - 4435/2025	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Se at No-32)
68	13086/2025	17.02.2025	WP (C) - 4321/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Se at No-32)
69	13087/2025	17.02.2025	WP (C) - 4285/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Se at No-26)
70	13088/2025	17.02.2025	WP (C) - 4280/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	WRIT BRANCH-5	(Se at No-32)
71	13089/2025	17.02.2025	WP (C) - 2481/2025	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Se at No-32)
72	13090/2025	17.02.2025	WP (C) - 829/2025	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Se at No-19)
73	13091/2025	17.02.2025	WP (C) - 31481/2024	M.N.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-		(Se at No-

							03-06		19)
74	13092/2025	17.02.2025	WP (C) - 4275/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Se at No-26)
75	13093/2025	17.02.2025	WP (C) - 4338/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Se at No-40)
76	13094/2025	17.02.2025	WP (C) - 4114/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-40)
77	13095/2025	17.02.2025	FAO-509/2024	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-40)
78	13096/2025	17.02.2025	WP (C) - 32661/2024	A BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-4	(Se at No-17)
79	13097/2025	17.02.2025	ABLAPL-1490/2025	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	BAIL-1	(Se at No-6)
80	13098/2025	17.02.2025	WP (C) - 4358/2025	N.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-7	(Se at No-48)
81	13099/2025	17.02.2025	CRLMC-571/2025	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Se at No-48)
82	13100/2025	17.02.2025	WP (C) - 659/2025	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
83	13101/2025	17.02.2025	WP (C) - 4366/2025	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Se at No-26)
84	13102/2025	17.02.2025	WP (C) - 4392/2025	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-5	(Se at No-32)
85	13103/2025	17.02.2025	WP (C) - 13116/2020	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Se at No-34)

86	13104/2 025	17.02.202 5	WP (C) - 4255/20 25	N CH SINHA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-14		(Se at No- 34)
87	13105/2 025	17.02.202 5	WP (C) - 15634/2 014	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2024- 09-30	WRIT BRANCH- 5	(Se at No- 20)
88	13106/2 025	17.02.202 5	WP (C) - 14439/2 019	N R PANDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-12	WRIT BRANCH- 2	(Se at No- 34)
89	13107/2 025	17.02.202 5	WP (C) - 4174/20 25	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 02-14	WRIT BRANCH- 3	(Se at No- 12)
90	13108/2 025	17.02.202 5	WP (C) - 4188/20 25	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 02-14	WRIT BRANCH- 5	(Se at No- 32)
91	13109/2 025	17.02.202 5	WP (C) - 4143/20 25	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-14		(Se at No- 32)
92	13110/2 025	17.02.202 5	WP (C) - 3777/20 25	S NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 02-14		(Se at No- 32)
93	13111/2 025	17.02.202 5	WP (C) - 4117/20 25	KAPILA CHARAN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 02-14	WRIT BRANCH- 3	(Se at No- 12)
94	13112/2 025	17.02.202 5	WP (C) - 15546/2 024	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-13	WRIT BRANCH- 3	(Se at No- 33)
95	13113/2 025	17.02.202 5	WP (C) - 20012/2 023	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-13	WRIT BRANCH- 6	(Se at No- 35)
96	13114/2 025	17.02.202 5	WP (C) - 32761/2 024	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-13	WRIT BRANCH- 5	(Se at No- 21)
97	13115/2 025	17.02.202 5	WP (C) - 10882/2 023	BISWARANJAN MOHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2024- 11-08	WRIT BRANCH- 3	(Se at No- 12)
98	13116/2 025	17.02.202 5	BLAPL- 13036/2 023	J LENKA	C.O.	COURT NO. 14	Order Dtd. 2025-	BAIL-2	(Se at No-

							02-12		11)
99	13117/2025	17.02.2025	BLAPL-13036/2023	M MOHAPTRA	C.O.	COURT NO. 14	Order Dtd. 2025-02-12	BAIL-2	(Se at No-11)
100	13118/2025	17.02.2025	ABLAPL-13893/2024	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2025-02-13		(Se at No-11)
101	13119/2025	17.02.2025	CRP-38/2023	M NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-13	CIVIL REVISION	(Se at No-5)
102	13120/2025	17.02.2025	CRP-38/2023	S CHOUDHURYI	C.O.	COURT NO. 14	Order Dtd. 2025-02-13	CIVIL REVISION	(Se at No-5)
103	13121/2025	17.02.2025	CONTC-6028/2024	S SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-5)
104	13122/2025	17.02.2025	WP (C) - 550/2025	PRABHAT KUMAR DAS	C.O.	COURT NO. 14	Order Dtd. 2025-02-13		(Se at No-5)
105	13123/2025	17.02.2025	CRLMC-566/2025	BALARAM SINGH	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-5)
106	13124/2025	17.02.2025	CONTC-4565/2024	L D PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-5)
107	13125/2025	17.02.2025	CONTC-6061/2024	K PARIDA	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	CONTEMP	(Se at No-9)
108	13126/2025	17.02.2025	CONTC-7275/2024	B BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	CONTEMP	(Se at No-9)
109	13127/2025	17.02.2025	WP (C) - 460/2025	R K MOHABHOI	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
110	13129/2025	17.02.2025	CONTC-7678/2024	M K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	CONTEMP	(Se at No-9)

11 1	13131/2 025	17.02.202 5	CONTC- 6086/20 24	P C DAS	C.O.	COURT NO. 14	Order Dtd. 2025- 02-14		(Se at No- 9)
11 2	13132/2 025	17.02.202 5	CONTC- 6071/20 24	R CH ROUT	C.O.	COURT NO. 14	Order Dtd. 2025- 02-14		(Se at No- 9)
11 3	13135/2 025	17.02.202 5	CONTC- 6069/20 24	K PARIDA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-14		(Se at No- 9)
11 4	13136/2 025	17.02.202 5	CONTC- 6063/20 24	S SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025- 02-14		(Se at No- 9)
11 5	13138/2 025	17.02.202 5	CONTC- 6062/20 24	K PARIDA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-14		(Se at No- 9)
11 6	13139/2 025	17.02.202 5	MACA- 582/202 4	K SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 1)
11 7	13140/2 025	17.02.202 5	MACA- 582/202 4	KISTISH	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 1)
11 8	13141/2 025	17.02.202 5	MACA- 701/202 4	S R OJHA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 4)
11 9	13143/2 025	17.02.202 5	MACA- 701/202 4	M C NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 4)
12 0	13144/2 025	17.02.202 5	MACA- 320/202 4	S R OJHA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 4)
12 1	13145/2 025	17.02.202 5	MACA- 470/202 4	S SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 7)
12 2	13146/2 025	17.02.202 5	MACA- 470/202 4	S SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 7)
12 3	13147/2 025	17.02.202 5	MACA- 1067/20 24	P K LENKA	C.O.	COURT NO. 14	Order Dtd. 2025-		(Se at No-

							02-13		7)
12 4	13148/2 025	17.02.202 5	MACA- 1067/20 24	S SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13		(Se at No- 7)
12 5	13149/2 025	17.02.202 5	MACA- 711/202 4	K C NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 4)
12 6	13150/2 025	17.02.202 5	MACA- 711/202 4	J DEHURY	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	MISC. APPEAL SEC.	(Se at No- 4)
12 7	13151/2 025	17.02.202 5	WA- 1802/20 23	G C JENA	C.O.	COURT NO. 14	Order Dtd. 2025- 02-13	WRIT APPEAL	(Se at No- 4)
12 8	13152/2 025	17.02.202 5	WA- 328/202 5	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025- 03-04		(Se at No- 4)
12 9	13153/2 025	17.02.202 5	CONTC- 621/202 5	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025- 02-14		(Se at No- 4)
13 0	13154/2 025	17.02.202 5	WP (C) - 4483/20 25	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-14	WRIT BRANCH- 1	(Se at No- 3)
13 1	13155/2 025	17.02.202 5	WP (C) - 3319/20 25	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-14	WRIT BRANCH- 5	(Se at No- 22)
13 2	13156/2 025	17.02.202 5	WP (C) - 3193/20 25	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 03-20	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 111)
13 3	13157/2 025	17.02.202 5	WP (C) - 4777/20 25	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-18	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 101)
13 4	13158/2 025	17.02.202 5	WP (C) - 4777/20 25	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-18	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 101)

135	13159/2025	17.02.2025	TRPCRL-83/2024	P BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-04-02		(Se at No-101)
136	13160/2025	17.02.2025	WP(C)-5/2025	P K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
137	13161/2025	17.02.2025	TRP(C)-38/2025	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 14	Order Dtd. 2025-04-03		(Se at No-111)
138	13162/2025	17.02.2025	ABLAPL-1586/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Se at No-8)
139	13163/2025	17.02.2025	ABLAPL-1574/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Se at No-10)
140	13164/2025	17.02.2025	ABLAPL-1561/2025	BN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Se at No-10)
141	13165/2025	17.02.2025	CRLA-683/2017	M/S GYANENDRA CH. SWAIN, R.SINGH	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-1)
142	13166/2025	17.02.2025	WP(C)-1389/2025	P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-03-07		(Se at No-1)
143	13167/2025	17.02.2025	WP(C)-901/2025	S K SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
144	13168/2025	17.02.2025	TRPCRL-125/2023	P K JENA	C.O.	COURT NO. 14	Order Dtd. 2025-04-02	BAIL-1	(Se at No-4)
145	13169/2025	17.02.2025	TRP(C)-153/2023	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	M.J.C.	(Se at No-6)
146	13170/2025	17.02.2025	TRP(C)-153/2023	A K MISHRA	C.O.	COURT NO. 14	Order Dtd.	M.J.C.	(Se at

			3				2025-02-14		No-6)
147	13171/2025	17.02.2025	CONTC-4316/2024	L D PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	CONTEMP	(Se at No-9)
148	13173/2025	17.02.2025	CONTC-4398/2024	T SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-9)
149	13174/2025	17.02.2025	CONTC-4598/2024	S DAS	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-9)
150	13175/2025	17.02.2025	CONTC-5226/2024	P K LENKA	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-9)
151	13176/2025	17.02.2025	ABLAPL-13179/2022	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-14	BAIL-1	(Se at No-2)
152	13177/2025	17.02.2025	WP (C) - 7284/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Se at No-16)
153	13178/2025	17.02.2025	BLAPL-1028/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	BAIL-2	(Se at No-16)
154	13179/2025	17.02.2025	BLAPL-1030/2025	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-16)
155	13180/2025	17.02.2025	BLAPL-1016/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-16)
156	13181/2025	17.02.2025	BLAPL-1027/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-16)
157	13183/2025	17.02.2025	ABLAPL-14769/2024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Se at No-16)
158	13185/2025	17.02.2025	BLAPL-1113/2025	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-16)
159	13186/2025	17.02.2025	ABLAPL-	PK DAS	C.O.	COURT	Order		(Se

9	025	5	6852/2024			NO. 2 OLD	Dtd. 2024-02-13		at No-16)
160	13191/2025	17.02.2025	WP (C) - 3649/2025	GYANESWAR SATPATHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-16)
161	13202/2025	17.02.2025	BLAPL-1052/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-16)
162	13204/2025	17.02.2025	BLAPL-1101/2025	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	BAIL-1	(Se at No-1)
163	13205/2025	17.02.2025	BLAPL-1122/2025	PK BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-1)
164	13207/2025	17.02.2025	BLAPL-1037/2025	K DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	BAIL-1	(Se at No-2)
165	13209/2025	17.02.2025	BLAPL-1123/2025	P SETHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-2)
166	13211/2025	17.02.2025	BLAPL-1063/2025	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-2)
167	13223/2025	17.02.2025	BLAPL-1026/2025	R R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-2)
168	13224/2025	17.02.2025	BLAPL-1110/2025	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-2)
169	13226/2025	17.02.2025	WP (C) - 4510/2025	ULLASH DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	WRIT BRANCH-4	(Se at No-37)
170	13227/2025	17.02.2025	BLAPL-1065/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-37)
171	13229/2025	17.02.2025	WP (C) - 3986/2025	M R BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Se at No-12)

17 2	13231/2 025	17.02.202 5	CONTC- 6171/20 24	M/S MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 03-27		(Se at No- 12)
17 3	13245/2 025	17.02.202 5	BLAPL- 849/202 5	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12	BAIL-2	(Se at No- 12)
17 4	13246/2 025	17.02.202 5	BLAPL- 959/202 5	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12		(Se at No- 12)
17 5	13247/2 025	17.02.202 5	CONTC- 6223/20 24	KAMALAKANT NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 12)
17 6	13248/2 025	17.02.202 5	CONTC- 6236/20 24	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 12)
17 7	13249/2 025	17.02.202 5	CONTC- 6435/20 24	B. K. PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 12)
17 8	13250/2 025	17.02.202 5	BLAPL- 1135/20 25	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 12)
17 9	13251/2 025	17.02.202 5	WP (C) - 41806/2 021	G P JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2022- 01-19	WRIT BRANCH (DIVISI ON BENCH)	(Se at No- 114)
18 0	13252/2 025	17.02.202 5	BLAPL- 1136/20 25	PK MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025- 02-14		(Se at No- 114)
18 1	13254/2 025	17.02.202 5	BLAPL- 1143/20 25	M MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025- 02-14	BAIL-2	(Se at No- 7)
18 2	13255/2 025	17.02.202 5	BLAPL- 1159/20 25	DP DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025- 02-14		(Se at No- 7)
18 3	13256/2 025	17.02.202 5	TREV- 31/2001	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2022- 07-18		(Se at No- 7)
18	13257/2	17.02.202	BLAPL-	PK MISHRA	C.O.	COURT	Order	BAIL-2	(Se

4	025	5	1141/2025			NO. 20	Dtd. 2025-02-14		at No-18)
185	13258/2025	17.02.2025	CONTC-6442/2024	B. K. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-18)
186	13259/2025	17.02.2025	CONTC-6533/2024	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14	CONTEMP T	(Se at No-1)
187	13260/2025	17.02.2025	CONTC-6550/2024	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-1)
188	13261/2025	17.02.2025	CONTC-6568/2024	L. D. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-1)
189	13262/2025	17.02.2025	CONTC-6714/2024	NANDA KISHORE ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-14	CONTEMP T	(Se at No-5)
190	13263/2025	17.02.2025	CONTC-6739/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-5)
191	13264/2025	17.02.2025	BLAPL-1093/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-5)
192	13265/2025	17.02.2025	BLAPL-1036/2025	S. R. PATTNAIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-5)
193	13266/2025	17.02.2025	BLAPL-1120/2025	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-5)
194	13267/2025	17.02.2025	WP (C) - 176/2025	BASUDEV BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
195	13268/2025	17.02.2025	WP (C) - 23470/2024	S. C. D. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Se at No-113)
19	13270/2	17.02.202	CONTC-	A. K. PANDA	C.O.	COURT	Order		(Se

6	025	5	6801/2024			NO. 20	Dtd. 2025-02-14		at No-113)
197	13271/2025	17.02.2025	ABLAPL-51/2025	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-1	(Se at No-2)
198	13273/2025	17.02.2025	ABLAPL-13978/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-2)
199	13274/2025	17.02.2025	ABLAPL-14231/2024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-2)
200	13275/2025	17.02.2025	ABLAPL-303/2025	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-2)
201	13276/2025	17.02.2025	WP (C) - 3494/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No-2)
202	13277/2025	17.02.2025	WP (C) - 3500/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Se at No-5)
203	13278/2025	17.02.2025	BLAPL-12186/2023	S N GAYA	C.O.	COURT NO. 12	Order Dtd. 2024-04-18	BAIL-1	(Se at No-3)
204	13279/2025	17.02.2025	WP (C) - 4780/2025	S. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
205	13280/2025	17.02.2025	WP (C) - 4780/2025	B. K. SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
206	13281/2025	17.02.2025	WP (C) - 24928/2024	S. K. BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-101)
207	13282/2025	17.02.2025	WP (C) - 33119/2024	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-		(Se at No-

							02-14		101)
208	13283/2025	17.02.2025	WP (C) - 3736/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-02-12		(Seat No-101)
209	13284/2025	17.02.2025	WP (C) - 4131/2025	RANJIT MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-12)
210	13285/2025	17.02.2025	WP (C) - 3048/2025	PRAVASH CHANDRA MAHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
211	13286/2025	17.02.2025	WP (C) - 3744/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-12		(Seat No-101)
212	13287/2025	17.02.2025	WP (C) - 3242/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-27)
213	13288/2025	17.02.2025	WP (C) - 3368/2025	C. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
214	13289/2025	17.02.2025	WP (C) - 2651/2025	NANDA KISHORE ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH-1	(Seat No-1)
215	13290/2025	17.02.2025	WP (C) - 3357/2025	NANDA KISHORE ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH-5	(Seat No-22)
216	13291/2025	17.02.2025	WP (C) - 3394/2025	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No-5)
217	13292/2025	17.02.2025	WP (C) - 3397/2025	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No-5)
218	13293/2025	17.02.2025	WP (C) - 3067/2025	PRADEEP KUMAR JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Seat No-5)

219	13294/2025	17.02.2025	CRLMC-3514/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No-5)
220	13295/2025	17.02.2025	CRLMC-3513/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-5)
221	13296/2025	17.02.2025	WP (C) - 22267/2024	A. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-5)
222	13297/2025	17.02.2025	WP (C) - 2305/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-5)
223	13299/2025	17.02.2025	BLAPL-1157/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD		BAIL-1	(Seat No-1)
224	13300/2025	17.02.2025	CRLMC-159/2024	R K DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	CRIMINAL MISC	(Seat No-2)
225	13301/2025	17.02.2025	CRLMC-2939/2022	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-6)
226	13302/2025	17.02.2025	RVWPET-42/2022	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CIVIL REVISION	(Seat No-1)
227	13303/2025	17.02.2025	RVWPET-42/2022	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CIVIL REVISION	(Seat No-1)
228	13304/2025	17.02.2025	MACA-320/2024	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Seat No-4)
229	13305/2025	17.02.2025	FAO-261/2019	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Seat No-5)
230	13306/2025	17.02.2025	CONTC-7059/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	CONTEMP	(Seat No-6)
231	13307/2025	17.02.2025	CONTC-7063/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-	CONTEMP	(Seat No-

							02-12		6)
23 2	13308/2 025	17.02.202 5	CONTC- 7060/20 24	M/S KIRAN ROUT , S.NAYAK, S.ROUTROY, D.RATH, N.R.PANDIT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12	CONTEMP T	(Se at No- 6)
23 3	13309/2 025	17.02.202 5	CONTC- 4792/20 24	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 6)
23 4	13310/2 025	17.02.202 5	BLAPL- 34/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13		(Se at No- 6)
23 5	13311/2 025	17.02.202 5	MACA- 698/202 4	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)
23 6	13312/2 025	17.02.202 5	MACA- 698/202 4	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)
23 7	13313/2 025	17.02.202 5	CMP- 131/202 3	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12	WRIT BRANCH- 6	(Se at No- 16)
23 8	13315/2 025	17.02.202 5	MACA- 697/202 4	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)
23 9	13316/2 025	17.02.202 5	MACA- 697/202 4	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)
24 0	13318/2 025	17.02.202 5	MACA- 704/202 4	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 4)
24 1	13319/2 025	17.02.202 5	MACA- 704/202 4	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 4)
24 2	13320/2 025	17.02.202 5	MACA- 700/202 4	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)
24 3	13321/2 025	17.02.202 5	MACA- 700/202 4	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 6)

24 4	13322/2 025	17.02.202 5	WP (C) - 77/2025	S C D DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	WRIT BRANCH- 7	(Se at No- 18)
24 5	13323/2 025	17.02.202 5	WP (C) - 1850/20 25	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12		(Se at No- 18)
24 6	13324/2 025	17.02.202 5	MATA- 187/202 3	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	FIRST APPEAL	(Se at No- 4)
24 7	13325/2 025	17.02.202 5	WP (C) - 663/202 5	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 8	(Se at No- 42)
24 8	13326/2 025	17.02.202 5	WP (C) - 3691/20 25	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 42)
24 9	13327/2 025	17.02.202 5	CRLLP- 4/2024	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-07		(Se at No- 42)
25 0	13328/2 025	17.02.202 5	WP (C) - 1367/20 25	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	WRIT BRANCH- 7	(Se at No- 10)
25 1	13329/2 025	17.02.202 5	MATA- 25/2022	R.K.MOHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-11	FIRST APPEAL	(Se at No- 5)
25 2	13330/2 025	17.02.202 5	CRLMC- 2631/20 23	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	CRIMINA L MISC	(Se at No- 6)
25 3	13331/2 025	17.02.202 5	FAO- 519/202 2	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 5)
25 4	13332/2 025	17.02.202 5	MATA- 95/2019	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	FIRST APPEAL	(Se at No- 1)
25 5	13334/2 025	17.02.202 5	FAO- 519/202 2	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 5)
25 6	13335/2 025	17.02.202 5	FAO- 501/202 3	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-	MISC. APPEAL SEC.	(Se at No-

							02-14		2)
257	13336/2025	17.02.2025	MATA-95/2019	B.P.OHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	FIRST APPEAL	(Se at No-1)
258	13337/2025	17.02.2025	FAO-501/2023	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-2)
259	13338/2025	17.02.2025	WP(C)-32137/2024	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-04-02		(Se at No-2)
260	13339/2025	17.02.2025	WP(C)-2771/2025	M K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-02-14	WRIT BRANCH-2	(Se at No-6)
261	13340/2025	17.02.2025	WP(C)-2754/2025	M K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-02-14		(Se at No-6)
262	13341/2025	17.02.2025	WP(C)-4135/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se at No-17)
263	13342/2025	17.02.2025	WP(C)-30958/2024	S. BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-02-14		(Se at No-17)
264	13343/2025	17.02.2025	CRLMC-2502/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11	CRIMINAL MISC	(Se at No-6)
265	13344/2025	17.02.2025	CMP-1169/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-6)
266	13345/2025	17.02.2025	CRLA-210/2025	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se at No-6)
267	13346/2025	17.02.2025	WP(C)-3727/2025	B K PATI	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-6)
268	13348/2025	17.02.2025	CMP-1181/2024	T BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-6)
269	13349/2025	17.02.2025	CMP-1158/20	D MOHANTY	C.O.	COURT NO. 15	Order Dtd.		(Se at

			24				2025-02-14		No-6)
270	13350/2025	17.02.2025	CMP-1113/2024	P K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-6)
271	13351/2025	17.02.2025	CMP-997/2024	H K MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-6)
272	13352/2025	17.02.2025	WP (C) - 4308/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
273	13353/2025	17.02.2025	WP (C) - 4310/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
274	13354/2025	17.02.2025	WP (C) - 4139/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04		(Se at No-106)
275	13356/2025	17.02.2025	CMP-1116/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-106)
276	13357/2025	17.02.2025	ABLAPL-742/2025	SUSAMPAD HOTA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Se at No-5)
277	13358/2025	17.02.2025	CRLMC-614/2025	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Se at No-5)
278	13359/2025	17.02.2025	CMP-1239/2024	P K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Se at No-5)
279	13360/2025	17.02.2025	CMP-1366/2024	A K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-03-17		(Se at No-5)
280	13361/2025	17.02.2025	CONTC-7876/2024	R.K DEHURY	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-5)

28 1	13362/2 025	17.02.202 5	CRLMC- 171/202 5	S.CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2025- 02-14		(Se at No- 5)
28 2	13363/2 025	17.02.202 5	CMP- 1259/20 24	M BARAL	C.O.	COURT NO. 10	Order Dtd. 2025- 03-17		(Se at No- 5)
28 3	13365/2 025	17.02.202 5	ABLAPL- 1624/20 20	J K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 02-15	CRIMINA L MISC	(Se at No- 14)
28 4	13366/2 025	17.02.202 5	WP (C) - 9652/20 24	DAYANIDHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH- 1	(Se at No- 1)
28 5	13367/2 025	17.02.202 5	WP (C) - 1714/20 24	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH- 8	(Se at No- 39)
28 6	13368/2 025	17.02.202 5	CONTC- 5234/20 24	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 39)
28 7	13369/2 025	17.02.202 5	CONTC- 5243/20 24	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 39)
28 8	13370/2 025	17.02.202 5	CONTC- 5244/20 24	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 39)
28 9	13371/2 025	17.02.202 5	CONTC- 5245/20 24	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 39)
29 0	13372/2 025	17.02.202 5	WP (C) - 3603/20 25	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	WRIT BRANCH- 4	(Se at No- 17)
29 1	13373/2 025	17.02.202 5	CMP- 1236/20 24	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 17)
29 2	13374/2 025	17.02.202 5	CONTC- 5265/20 24	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 17)
29 3	13375/2 025	17.02.202 5	CONTC- 5285/20 24	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-		(Se at No-

							02-14		17)
29 4	13377/2 025	17.02.202 5	CMP- 115/202 5	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025- 03-10		(Se at No- 17)
29 5	13379/2 025	17.02.202 5	CONTC- 7786/20 24	M/S DEBASHISHA HOTA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14		(Se at No- 17)
29 6	13380/2 025	17.02.202 5	BLAPL- 1137/20 25	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14		(Se at No- 17)
29 7	13382/2 025	17.02.202 5	CMP- 1105/20 24	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14		(Se at No- 17)
29 8	13384/2 025	17.02.202 5	CMP- 1228/20 24	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2025- 03-17		(Se at No- 17)
29 9	13385/2 025	17.02.202 5	CRLMC- 457/202 5	S P SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2025- 02-14		(Se at No- 17)
30 0	13386/2 025	17.02.202 5	CRLMC- 623/202 5	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025- 03-12		(Se at No- 17)
30 1	13387/2 025	17.02.202 5	CRLMC- 239/202 5	PRAFULLA KUMAR BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025- 02-14		(Se at No- 17)
30 2	13389/2 025	17.02.202 5	FAO- 399/202 4	ISWAR CHANDRA SAHU	C.O.	COURT NO. 15	Order Dtd. 2025- 02-14		(Se at No- 17)
30 3	13390/2 025	17.02.202 5	FAO- 371/202 4	MANOJ KUMAR PATI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 5)
30 4	13391/2 025	17.02.202 5	CRLMC- 232/202 5	R CH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025- 02-14		(Se at No- 5)
30 5	13392/2 025	17.02.202 5	FAO- 371/202 4	B. R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025- 02-14	MISC. APPEAL SEC.	(Se at No- 5)
30 6	13393/2 025	17.02.202 5	CRLMC- 176/202	B BARIK	C.O.	COURT NO. 15	Order Dtd.		(Se at

			5				2025-02-13		No-5)
307	13394/2025	17.02.2025	CRLMC-612/2025	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-5)
308	13395/2025	17.02.2025	CRLMC-3628/2024	D K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-21		(Se at No-5)
309	13398/2025	17.02.2025	BLAPL-1142/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No-5)
310	13399/2025	17.02.2025	TRP(C)-39/2025	A K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-04-04		(Se at No-5)
311	13400/2025	17.02.2025	WP(C)-4298/2025	T K NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Se at No-26)
312	13401/2025	17.02.2025	CONTC-7786/2024	JADUNATH PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-02-14		(Se at No-26)
313	13402/2025	17.02.2025	WP(C)-2893/2025	B C PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-03-17		(Se at No-26)
314	13403/2025	17.02.2025	CMP-962/2024	AKHYAYA KUMAR MISRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-26)
315	13404/2025	17.02.2025	CMP-971/2024	AKHYAYA KUMAR MISRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-26)
316	13405/2025	17.02.2025	CMP-972/2024	AKHYAYA KUMAR MISRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-26)
317	13406/2025	17.02.2025	CRLREV-319/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-17	CRIMINAL REVISION	(Se at No-5)
318	13407/2025	17.02.2025	CMP-114/2025	PRASANNA KUMAR SWAIN, M. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-03-10		(Se at No-5)
31	13408/2	17.02.202	CONTC-	D.SAMAL	C.O.	COURT	Order	CONTEMP	(Se

9	025	5	5250/2024			NO. 10	Dtd. 2025-02-14	T	at No-7)
320	13409/2025	17.02.2025	CMP-954/2024	AKHYAYA KUMAR MISRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-7)
321	13410/2025	17.02.2025	CONTC-5295/2024	M.R.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	CONTEMP T	(Se at No-9)
322	13411/2025	17.02.2025	WP (C) - 36830/2021	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Se at No-5)
323	13412/2025	17.02.2025	WP (C) - 36832/2021	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Se at No-5)
324	13413/2025	17.02.2025	CONTC-6486/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-5)
325	13414/2025	17.02.2025	WP (C) - 30862/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Se at No-36)
326	13415/2025	17.02.2025	WP (C) - 30859/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Se at No-3)
327	13416/2025	17.02.2025	WP (C) - 30852/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
328	13417/2025	17.02.2025	WP (C) - 30846/2024	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Se at No-107)
329	13418/2025	17.02.2025	WP (C) - 3728/2025	B SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-14		(Se at No-107)
330	13419/2025	17.02.2025	ABLAPL-74/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Se at No-107)

33 1	13420/2 025	17.02.202 5	WP (C) - 3582/20 25	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-12	WRIT BRANCH- 1	(Se at No- 2)
33 2	13421/2 025	17.02.202 5	ABLAPL- 14918/2 024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-02		(Se at No- 2)
33 3	13422/2 025	17.02.202 5	CONTC- 5551/20 24	R K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	CONTEMP T	(Se at No- 4)
33 4	13423/2 025	17.02.202 5	BLAPL- 1076/20 25	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 4)
33 5	13424/2 025	17.02.202 5	CONTC- 5677/20 24	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 03-28		(Se at No- 4)
33 6	13425/2 025	17.02.202 5	CONTC- 5681/20 24	BK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 4)
33 7	13426/2 025	17.02.202 5	CONTC- 5819/20 24	HS DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	CONTEMP T	(Se at No- 7)
33 8	13427/2 025	17.02.202 5	CONTC- 5566/20 24	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	CONTEMP T	(Se at No- 4)
33 9	13428/2 025	17.02.202 5	CONTC- 6073/20 24	BD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 4)
34 0	13429/2 025	17.02.202 5	WP (C) - 32696/2 024	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 2	(Se at No- 6)
34 1	13430/2 025	17.02.202 5	CONTC- 7501/20 24	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 6)
34 2	13431/2 025	17.02.202 5	CONTC- 5959/20 24	M/S RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 6)
34 3	13432/2 025	17.02.202 5	CONTC- 7754/20 24	BP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-		(Se at No-

							02-14		6)
34 4	13433/2 025	17.02.202 5	CONTC- 5958/20 24	M/S RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 6)
34 5	13434/2 025	17.02.202 5	CONTC- 7170/20 24	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	CONTEMP T	(Se at No- 3)
34 6	13435/2 025	17.02.202 5	CONTC- 5867/20 24	M/S RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 3)
34 7	13436/2 025	17.02.202 5	CONTC- 6475/20 24	NR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 3)
34 8	13437/2 025	17.02.202 5	CONTC- 6445/20 24	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 3)
34 9	13438/2 025	17.02.202 5	CONTC- 5841/20 24	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 3)
35 0	13439/2 025	17.02.202 5	CONTC- 5932/20 24	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14		(Se at No- 3)
35 1	13440/2 025	17.02.202 5	WP (C) - 4006/20 25	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-11	WRIT BRANCH- 4	(Se at No- 17)
35 2	13441/2 025	17.02.202 5	WP (C) - 2830/20 25	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 1	(Se at No- 1)
35 3	13442/2 025	17.02.202 5	WP (C) - 3024/20 25	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 4	(Se at No- 27)
35 4	13443/2 025	17.02.202 5	WP (C) - 3605/20 25	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 8	(Se at No- 39)
35 5	13444/2 025	17.02.202 5	WP (C) - 4191/20 25	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13	WRIT BRANCH- 5	(Se at No- 32)
35 6	13445/2 025	17.02.202 5	WP (C) - 21555/2	J.SAHOO	C.O.	COURT NO. 20	Order Dtd.		(Se at

			024				9999-12-31		No-32)
357	13446/2025	17.02.2025	WP (C) - 3590/2025	K.N.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Se at No-26)
358	13447/2025	17.02.2025	WP (C) - 4206/2025	D.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Se at No-16)
359	13448/2025	17.02.2025	WP (C) - 24115/2024	D BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-12		(Se at No-16)
360	13449/2025	17.02.2025	BLAPL-1081/2025	B B ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-14		(Se at No-16)
361	13450/2025	17.02.2025	CMP-1259/2024	M. BARAL	C.O.	COURT NO. 10	Order Dtd. 2025-03-17		(Se at No-16)
362	13451/2025	17.02.2025	WP (C) - 23633/2024	B.K.PATI	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Se at No-16)
363	13452/2025	17.02.2025	WP (C) - 23633/2024	D.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Se at No-16)
364	13453/2025	17.02.2025	CONTC-6726/2024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Se at No-16)
365	13000/2025	17.02.2025	BLAPL-175/2025	MAHADEV SAHU	GENERAL		Order Dtd. 2025-02-13		(Se at No-16)
366	13001/2025	17.02.2025	WP (C) - 26014/2022	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01-31	WRIT BRANCH-5	(Se at No-21)
367	13002/2025	17.02.2025	CRLA-981/2024	MAHADEV SAHU	GENERAL		Appealmemo		(Se at No-21)
368	13003/2025	17.02.2025	MACA-386/2024	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-10-22	MISC. APPEAL SEC.	(Se at No-4)
36	13004/2	17.02.202	WP (C) -	JAGADIP	GENERAL		Order		(Se

9	025	5	245/2017	SAHOO	AL		Dtd. 2017-01-06		at No-4)
370	13006/2025	17.02.2025	CRLMC-2801/2024	SRITAM MOHAPATRA	GENERAL		Order Dtd. 2025-02-14		(Seat No-4)
371	13009/2025	17.02.2025	WP (C) - 6592/2016	SUVENDU KU.PATRO	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No-8)
372	13011/2025	17.02.2025	WA-339/2025	SANDHYARANI PANI	GENERAL		Entire Brief		(Seat No-8)
373	13016/2025	17.02.2025	WA-339/2025	SANDHYARANI PANI	GENERAL		Entire Brief		(Seat No-8)
374	13022/2025	17.02.2025	WP (C) - 23470/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2025-02-13		(Seat No-8)
375	13025/2025	17.02.2025	WA-406/2025	SUVENDU KUMAR PATRO	GENERAL		Entire Document		(Seat No-8)
376	13029/2025	17.02.2025	CONTC-1089/2024	DUSMANT KUMAR NAIK	GENERAL		Order Dtd. 2024-02-26		(Seat No-8)
377	13032/2025	17.02.2025	WP (C) - 2327/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
378	13035/2025	17.02.2025	BLAPL-4350/2024	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2024-12-13		(Seat No-48)
379	13036/2025	17.02.2025	WP (C) - 4910/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No-38)
380	13042/2025	17.02.2025	WP (C) - 5709/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-4	(Seat No-17)
381	13045/2025	17.02.2025	WP (C) - 21346/2018	SUBHASH CHANDRA NAYAK	GENERAL		Entire Document		(Seat No-17)

38 2	13048/2 025	17.02.202 5	WP (C) - 245/201 7	JAGADIP SAHOO	GENER AL		Annexur e		(Se at No- 17)
38 3	13074/2 025	17.02.202 5	WP (C) - 15061/2 017	JAGADIP SAHOO	GENER AL		Annexur e		(Se at No- 17)
38 4	13128/2 025	17.02.202 5	CRLMC- 537/202 5	ASUTOSH TRIPATHY	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 17)
38 5	13130/2 025	17.02.202 5	CRLMC- 555/202 5	ASUTOSH TRIPATHY	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 17)
38 6	13133/2 025	17.02.202 5	CRLMC- 603/202 5	ASUTOSH TRIPATHY	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 17)
38 7	13134/2 025	17.02.202 5	CMP- 1269/20 24	SURYAKANTA PALAI	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 17)
38 8	13137/2 025	17.02.202 5	CONTC- 410/202 5	SWADHIN KESARI SINGH	GENER AL		Order Dtd. 2025- 02-14	CONTEMP T	(Se at No- 3)
38 9	13142/2 025	17.02.202 5	WP (C) - 2933/20 25	JAGADIP SAHOO	GENER AL		Annexur e		(Se at No- 3)
39 0	13172/2 025	17.02.202 5	WP (C) - 3539/20 25	MANAMOHAN PATTANAYAK	GENER AL		Order Dtd. 2025- 02-17		(Se at No- 3)
39 1	13182/2 025	17.02.202 5	CONTC- 544/202 5	SWADHIN KESARI SINGH	GENER AL		Order Dtd. 2025- 02-17		(Se at No- 3)
39 2	13219/2 025	17.02.202 5	WP (C) - 2917/20 25	BISWAJIT PRADHAN	GENER AL		Order Dtd. 2025- 02-17	WRIT BRANCH- 3	(Se at No- 11)
39 3	13220/2 025	17.02.202 5	WP (C) - 20855/2 024	B K DAS	GENER AL		Order Dtd. 2024- 09-23		(Se at No- 11)
39 4	13225/2 025	17.02.202 5	WP (C) - 29498/2 024	BISWAJIT PRADHAN	GENER AL		Order Dtd. 2025-		(Se at No-

							02-17		11)
395	13244/2025	17.02.2025	WP (C) - 8791/2018	B K DAS	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-23)
396	13253/2025	17.02.2025	WP (C) - 3502/2025	HARAPRASAD PANDA	GENERAL		Judgement Dtd. 2025-02-17		(Seat No-23)
397	13269/2025	17.02.2025	WP (C) - 4386/2025	HARAPRASAD PANDA	GENERAL		Judgement Dtd. 2025-02-17		(Seat No-23)
398	13272/2025	17.02.2025	WP (C) - 3511/2025	HARAPRASAD PANDA	GENERAL		Judgement Dtd. 2025-02-17		(Seat No-23)
399	13298/2025	17.02.2025	CRLMC-640/2025	SISIR KUMAR DASH	GENERAL		Order Dtd. 2025-02-17		(Seat No-23)
400	13314/2025	17.02.2025	BLAPL-12773/2024	LALATENDU PAL	GENERAL		Order Dtd. 2025-02-12		(Seat No-23)
401	13317/2025	17.02.2025	WPC (OAC) - 3565/2017	B K DAS	GENERAL		Order Dtd. 2024-06-19	OA Branch	(Seat No-1)
402	13333/2025	17.02.2025	WP (C) - 4604/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH-1	(Seat No-2)
403	13347/2025	17.02.2025	WP (C) - 14113/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-10	WRIT BRANCH-4	(Seat No-19)
404	13355/2025	17.02.2025	ABLAPL-1517/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-12		(Seat No-19)
405	13364/2025	17.02.2025	WPC (OAC) - 3432/2010	MANOJ KUMAR RANA	GENERAL		Petition	OA Branch	(Seat No-1)
406	13388/2025	17.02.2025	WP (C) - 3263/2023	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2023-02-09	WRIT BRANCH-7	(Seat No-48)
407	13396/2025	17.02.2025	CRLMC-3854/20	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd.		(Seat

			24				2025-02-17		No-48)
408	13184/2025	17.02.2025	RSA-114/2015	Y DAS	GENERAL			SECOND APPEAL	(Se at No-5)
409	13187/2025	17.02.2025	TRP (C) - 184/2024	D DAS	GENERAL				(Se at No-5)
410	13188/2025	17.02.2025	WP (C) - 3488/2014	P C PARIDA	GENERAL			WRIT BRANCH-3	(Se at No-12)
411	13189/2025	17.02.2025	WP (C) - 27978/2011	S N MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
412	13190/2025	17.02.2025	WP (C) - 27979/2011	S N MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
413	13192/2025	17.02.2025	WP (C) - 6070/2016	D DHALL	GENERAL			WRIT BRANCH-7	(Se at No-10)
414	13193/2025	17.02.2025	WP (C) - 39733/2023	R M NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
415	13194/2025	17.02.2025	WP (C) - 10185/2024	B K DASH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
416	13195/2025	17.02.2025	ABLAPL-1538/2025	B TRIPATHY	GENERAL				(Se at No-111)
417	13196/2025	17.02.2025	CMP-1144/2016	P K BISWAL	GENERAL				(Se at No-111)
418	13197/2025	17.02.2025	CRLMC-542/202	H K BHOL	GENERAL				(Se at

			5						No-111)
419	13198/2025	17.02.2025	CRLMC-755/2022	P K MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-6)
420	13199/2025	17.02.2025	CRLREV-324/2018	S BARIK	GENERAL			CRIMINAL REVISION	(Seat No-1)
421	13200/2025	17.02.2025	ABLAPL-3041/2023	M K MOHANTY	GENERAL			BAIL-2	(Seat No-10)
422	13201/2025	17.02.2025	WP (C) - 15444/2022	P K BARIK	GENERAL			WRIT BRANCH-6	(Seat No-25)
423	13203/2025	17.02.2025	WP (C) - 34707/2023	S N GAYA	GENERAL			WRIT BRANCH-7	(Seat No-44)
424	13206/2025	17.02.2025	WP (C) - 31685/2021	J M BEHERA	GENERAL			WRIT BRANCH-8	(Seat No-43)
425	13208/2025	17.02.2025	CRLA-1044/2023	S K MOHANTY	GENERAL			CRIMINAL APPEAL	(Seat No-9)
426	13210/2025	17.02.2025	CRLMC-3909/2024	G C JENA	GENERAL				(Seat No-9)
427	13212/2025	17.02.2025	CRLMC-3947/2024	G C JENA	GENERAL				(Seat No-9)
428	13213/2025	17.02.2025	BLAPL-7096/2024	G C JENA	GENERAL		Appealmemo	BAIL-1	(Seat No-6)
429	13214/2025	17.02.2025	ARBA-3/2023	S R BARIK	GENERAL		Appealmemo	M.J.C.	(Seat No-1)
430	13215/2025	17.02.2025	ARBA-4/2023	S R BARIK	GENERAL		Appealmemo	M.J.C.	(Seat No-1)

431	13216/2025	17.02.2025	RSA-312/2016	B BEHERA	GENERAL		Appealmemo	SECOND APPEAL	(Seat No-1)
432	13217/2025	17.02.2025	CRMC-7186/2001	P K PARIDA	GENERAL		Appealmemo		(Seat No-1)
433	13218/2025	17.02.2025	CRLMP-30/2025	R C BHOI	GENERAL		Appealmemo	WRIT BRANCH-8	(Seat No-41)
434	13221/2025	17.02.2025	ARBA-5/2023	S R BARIK	GENERAL			M.J.C.	(Seat No-1)
435	13222/2025	17.02.2025	WP(C)-8013/2008	A K MOHANTY	GENERAL				(Seat No-1)
436	13228/2025	17.02.2025	WP(C)-27920/2024	P BEHERA	GENERAL				(Seat No-1)
437	13230/2025	17.02.2025	ARBA-6/2024	A SAHOO	GENERAL			M.J.C.	(Seat No-1)
438	13232/2025	17.02.2025	ARBA-10/2024	A SAHOO	GENERAL			M.J.C.	(Seat No-1)
439	13233/2025	17.02.2025	WP(C)-4667/2025	B K PANDA	GENERAL				(Seat No-1)
440	13234/2025	17.02.2025	OJC-1407/2001	J P KAR	GENERAL				(Seat No-1)
441	13235/2025	17.02.2025	WP(C)-42059/2023	B BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
442	13236/2025	17.02.2025	CONTC-7156/2024	J SAHOO	GENERAL				(Seat No-104)

44 3	13237/2 025	17.02.202 5	CMP- 765/202 4	K C PANDA	GENER AL			WRIT BRANCH- 5	(Se at No- 23)
44 4	13238/2 025	17.02.202 5	WP (C) - 28374/2 024	S MOHANTY	GENER AL				(Se at No- 23)
44 5	13239/2 025	17.02.202 5	WP (C) - 8661/20 11	K C PANDA	GENER AL			WRIT BRANCH- 2	(Se at No- 6)
44 6	13240/2 025	17.02.202 5	WP (C) - 17579/2 024	P JENA	GENER AL				(Se at No- 6)
44 7	13241/2 025	17.02.202 5	WP (C) - 3909/20 25	B N SHADANGI	GENER AL			WRIT BRANCH- 3	(Se at No- 12)
44 8	13242/2 025	17.02.202 5	SA- 106/198 9	M K MOHANTY	GENER AL				(Se at No- 12)
44 9	13243/2 025	17.02.202 5	CRLREV- 555/202 2	G R PATRA	GENER AL			CRIMINA L REVISIO N	(Se at No- 1)
45 0	13376/2 025	17.02.202 5	WP (C) - 3726/20 25	JYOTI PRAKASH KAR	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 1)
45 1	13378/2 025	17.02.202 5	BLAPL- 1125/20 25	JYOTI PRAKASH KAR	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 1)
45 2	13381/2 025	17.02.202 5	BLAPL- 1049/20 25	MANOJ KUMAR PANI	GENER AL		Order Dtd. 2025- 02-14		(Se at No- 1)
45 3	13383/2 025	17.02.202 5	WP (C) - 4231/20 25	MANOJ KUMAR PANI	GENER AL		Order Dtd. 2025- 02-14	WRIT BRANCH- 6	(Se at No- 16)
45 4	13397/2 025	17.02.202 5	ABLAPL- 220/202 5	MANOJ KUMAR PANI	GENER AL		Order Dtd. 2025- 01-09		(Se at No- 16)

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